NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/07/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/225/2016

NAME OF THE TRANSFEROR

: KAMLESH KALIDAS SHAH

NAME OF THE TRANSFERRE

: TVS MOTORS LTD + 10

UNDER SECTION

: 111A

S.No. Name (in Capital)

Represented by

Signature

1 C. RAMASUBRA Petitioner Collhaming MANIAM Croned for Deputes Ambours 2. A-Dr. Stridhamen Croned for Deputes Land 2

ORDER

Counsel for both the parties present and both of them are directed to file written submissions. Put up on **08.08.2017** at **10.30** A.M.

S. sipayarglam.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) ghk

(CH. MOHD SHARIEF TARIO) MEMBER (JUDICIAL)